

BIFR 88 OF 1987
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

M/S Small Tools Mfg. Co. of India Ltd.
P-17, Ganesh Chandra Avenue, Calcutta

Notification to the Registrar of Companies of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 28th January, 2021 by The Hon'ble Justice Ashis Kumar Chakraborty in BIFR 88 of 1987, IA No.CA/1/1998(OLD No.CA 628/1998) for winding up the under-mentioned company under the Companies Act, 1956 And further on 05.02 2021 by The Hon'ble Justice Arijit Banerjee in BIFR/88/1987 regarding the above noted matter. The copies of the said orders as obtained from server of this Hon'ble Court are sent herewith for your record.

1. Name of the Company : M/S Small Tools Mfg. Co. of India Ltd.
2. Registered office of the Company : P-17, Ganesh Chandra Avenue, Calcutta.
Kolkata-700013*.

Dated this 9th February, 2021.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

* As obtained from the letter of Registrar of Board for Industrial and Financial reconstruction dated 03.02.1998 vide reference no. being case no.88/87

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M/s. Small Tools Mfg. Co. of India Ltd.
P-17, Ganesh Chandra Avenue, Calcutta

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

Order pronounced on 28th January, 2021 by The Hon'ble Justice Ashis Kumar Chakraborty in BIFR 88 of 1987, IA No.CA/1/1998 (OLD No.CA 628/1998) for winding up the under-mentioned company under the Companies Act, 1956 And further on 05.02 2021 by The Hon'ble Justice Arijit Banerjee in BIFR/88/1987 regarding the above noted matter. The copies of the said orders as obtained from server of this Hon'ble Court is sent herewith for your record.

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